

**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'B' BENCH, KOLKATA**
(Before Shri P.M. Jagtap, Hon'ble Vice-President, KZ & Ms. Madhumita Roy, Hon'ble Judicial Member)

CORRIGENDUM

In r/o ITA No. 1444/Kol/2019
Assessment Year: 2013-14

Deputy Commissioner of Income Tax, Circle-2(2), Kolkata.....Appellant

Vs.

M/s. Srijan Cements Ltd.....Respondent

AMP Vaisaakhi

Room No. 702

AG-112

Sector-II

Salt Lake

Kolkata -700 091

[PAN : AAMCS 1659 Q]

CORRIGENDUM

In r/o ITA No. 1541/Kol/2019
Assessment Year:- 2013-14

M/s. Srijan Cements Ltd.....Appellant

AMP Vaisaakhi

Room No. 702

AG-112

Sector-II

Salt Lake

Kolkata -700 091

[PAN : AAMCS 1659 Q]

Vs.

Deputy Commissioner of Income Tax, Circle-2(2), Kolkata.....Respondent

Date of the order : August 26th, 2021

Per P.M. Jagtap, Vice-President, KZ :

As pointed out by the revenue vide letter dt. 11/08/2021, the Permanent Account Number (PAN) of the appellant in this case is wrongly mentioned as "AABCP 8303 P" instead of "AAMCS 1659 Q" in the order of the Tribunal dt. 05/05/2020 passed in ITA Nos. 1444 & 1541/Kol/2019. This corrigendum is accordingly issued to rectify the said mistake and it is directed that the PAN No. of the appellant, namely, M/s. Srijan Cements Ltd., in the order of the Tribunal dt. 05/05/2020, be read as "AAMCS 1659 Q" in place of "AABCP 8303 P".

2. Ordered accordingly.

Kolkata, the 26th August, 2021.

Sd/-

[Madhumita Roy]

Judicial Member

Sd/-

[P. M. Jagtap]

Vice President

Dated: 26.08.2021

S.C. (Sr P.S.)

Copy of the order forwarded to:

1. M/s. Srijan Cements Ltd
AMP Vaisaakhi
Room No. 702
AG-112
Sector-II
Salt Lake
Kolkata -700 091

2. Deputy Commissioner of Income Tax, Circle-2(2), Kolkata

3. CIT(A)-

4. CIT- ,

5. CIT(DR), Kolkata Benches, Kolkata.

True copy
By order

Assistant Registrar
ITAT, Kolkata Benches